

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

27. I.A. 3449/2022

IN

C.P.(IB)-4475(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: Assets Care and Reconstruction Enterprise Ltd.

V/s.

Nirmal Lifestyle Holding Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
04.07.2023.

Sd/-
MADHU SINHA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)